

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00551/2019

DATED THIS THE 30<sup>TH</sup> DAY OF OCTOBER, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Syed Anwar,  
S/o Late Shri SA Rahim,  
Aged about 78 years,  
Ex Deputy Store Officer,  
SWR,  
Resident of  
No. 5A, 8<sup>th</sup> Cross,  
Yaseen Nagar, HBR Layout,  
Ist Phase, K.K. Halli,  
Bangalore 560 043 ..... Applicant

(By Advocate Shri P. Sreedhara)

Vs.

1. Sr. Divisional Personnel Officer,  
Bangalore Division,  
South Western Railway,  
Platform road,  
Bangalore 560 023

2. Sr. Divisional Personnel Officer,  
SWR,  
Hubli – 20

3. The General Manager  
South Western Railway  
Hubli – 20 ..... Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

O R D E R (ORAL)  
(HON'BLE DR. K.B. SURESH, MEMBER (J))

We have heard the matter. We think that it will be sufficient if we remit the matter back to the concerned authorities with a direction to him to look into the matter with a sensitive eye. Let the matter be disposed off by him within the next two months after giving an opportunity of being heard to the applicant.

2. The OA is disposed off as above. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00551/2019**

- Annexure A1: Copy of the Pension Pay order
- Annexure A2: Copy of the medical card No. 311/10
- Annexure A3: Copy of the death certificate of Magbool Begum
- Annexure A4: Copy of the marriage affidavit
- Annexure A5: Copy of the nikahnama certificate
- Annexure A6: Copy of the representation of the applicant dated 04.02.2019
- Annexure A7: Copy of the applicant's medical records

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